

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UN-STARRED QUESTION NO. 3961
TO BE ANSWERED ON 10.08.2018

Comprehensive Action Plan for Air Pollution Control

3961. SHRI PARVESH SAHIB SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether every guidelines mentioned under Comprehensive Action Plan (CAP) for Air Pollution Control in Delhi and National Capital Region (NCR) has been rolled out for implementation; and
- (b) if so, the details thereof along with the guidelines that have not been yet rolled out for implementation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) A Comprehensive Action Plan (CAP) for management of air pollution in Delhi and NCR has been finalized by the Ministry in consultation with various stakeholders. CAP has 93 action points under various categories such as Air quality monitoring, Action to reduce vehicular emissions, Strategies to reduce vehicle numbers on roads, Non-motorized transport (NMT) network, Parking policy to reduce congestion and pollution, Traffic management, Power plants and industries, Generator sets, Open burning, Domestic chulha burning and open eateries, Control measures for road dust, and Control measures for construction dust out of which 4 action points are sub-judice.
